

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :16-02-2022

Date : 16.02.2022										
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	5673/ 2022	16.02.2 022	WP (C) - 998/202 2	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Se at No-)
2	5674/ 2022	16.02.2 022	BLAPL- 4464/20 21	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-02-15		CRMIN AL MISC- 2	(Se at No- 16)
3	5675/ 2022	16.02.2 022	WP (C) - 4482/20 22	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
4	5676/ 2022	16.02.2 022	WP (C) - 4025/20 22	A. K. ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
5	5677/ 2022	16.02.2 022	WP (C) - 1148/20 22	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
6	5678/ 2022	16.02.2 022	WP (C) - 701/202 2	SOMANATH BARDHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
7	5679/ 2022	16.02.2 022	WP (C) - 4300/20 22	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
8	5680/ 2022	16.02.2 022	WP (C) - 4198/20 22	A.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
9	5681/ 2022	16.02.2 022	WP (C) - 4009/20	M. R. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-15			(Se at

			22			OLD				No-16)
10	5682/2022	16.02.2022	WP (C) - 4537/2022	BIJAY KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
11	5683/2022	16.02.2022	WP (C) - 4484/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
12	5684/2022	16.02.2022	WPC (OA) - 1606/2018	JYOTI RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Se at No-16)
13	5685/2022	16.02.2022	CONTC-132/2022	MR. DINESH KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
14	5686/2022	16.02.2022	CONTC-931/2022	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
15	5687/2022	16.02.2022	CONTC-940/2022	MR. PRITAM KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
16	5688/2022	16.02.2022	CONTC-908/2022	A. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
17	5689/2022	16.02.2022	CONTC-1157/2022	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
18	5690/2022	16.02.2022	CONTC-994/2022	B. P. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
19	5691/2022	16.02.2022	CONTC-1257/2022	R. C. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
20	5692/2022	16.02.2022	WP (C) - 3300/2022	D. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
21	5693/2022	16.02.2022	WP (C) - 3862/2022	D. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-16)
22	5694/	16.02.2	WP (C) -	D. K.	C.O.	COURT	Order Dtd.			(Se

	2022	022	3867/2022	MOHANTY		NO. 3 OLD	2022-02-15			at No- 16)
23	5695/ 2022	16.02.2 022	WP (C) - 3871/20 22	D. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 16)
24	5696/ 2022	16.02.2 022	WP (C) - 4491/20 22	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANC H-7	(Se at No- 44)
25	5697/ 2022	16.02.2 022	WP (C) - 4445/20 22	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 44)
26	5698/ 2022	16.02.2 022	WP (C) - 4529/20 22	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 44)
27	5699/ 2022	16.02.2 022	WP (C) - 4301/20 22	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 44)
28	5700/ 2022	16.02.2 022	WP (C) - 4176/20 22	S. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 44)
29	5701/ 2022	16.02.2 022	WP (C) - 4369/20 22	R. C. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 44)
30	5702/ 2022	16.02.2 022	WP (C) - 4467/20 22	R. C. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANC H-7	(Se at No- 44)
31	5703/ 2022	16.02.2 022	WP (C) - 4322/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANC H-3	(Se at No- 14)
32	5704/ 2022	16.02.2 022	WP (C) - 4436/20 22	G. K. NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 14)
33	5705/ 2022	16.02.2 022	WP (C) - 4533/20 22	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANC H-8	(Se at No- 41)
34	5706/ 2022	16.02.2 022	WP (C) - 4558/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANC H-8	(Se at No- 41)

35	5707/2022	16.02.2022	WP (C) - 4560/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANCH-8	(Seat No-41)
36	5708/2022	16.02.2022	WP (C) - 4561/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANCH-8	(Seat No-41)
37	5709/2022	16.02.2022	CMP-751/2021	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14			(Seat No-41)
38	5710/2022	16.02.2022	BLAPL-9492/2021	NANDA KISHORE ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-41)
39	5711/2022	16.02.2022	BLAPL-7204/2021	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)
40	5712/2022	16.02.2022	BLAPL-7192/2021	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)
41	5713/2022	16.02.2022	BLAPL-7158/2021	PRAGNAYAN ANDA PATTNAIK, M/S C. MOHANTY, S. MOHANTY, T.K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)
42	5714/2022	16.02.2022	BLAPL-7158/2021	T. K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)
43	5715/2022	16.02.2022	BLAPL-7159/2021	PRAGNAYAN ANDA PATTNAIK, M/S P. PANIGRAHI, H.K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)
44	5716/2022	16.02.2022	BLAPL-7159/2021	H. K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)
45	5717/2022	16.02.2022	BLAPL-7162/2021	SUBAS SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-41)

46	5718/2022	16.02.2022	WP (C) - 9269/2010	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-41)
47	5719/2022	16.02.2022	WP (C) - 22302/2010	SURESH CH.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-02-14			(Seat No-41)
48	5720/2022	16.02.2022	WP (C) - 3731/2010	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-41)
49	5721/2022	16.02.2022	WP (C) - 40966/2021	M. JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-41)
50	5722/2022	16.02.2022	WP (C) - 10012/2009	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-41)
51	5723/2022	16.02.2022	WP (C) - 10012/2009	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Seat No-41)
52	5724/2022	16.02.2022	WP (C) - 14644/2010	B. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-41)
53	5725/2022	16.02.2022	BLAPL-7115/2021	S. C. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-41)
54	5726/2022	16.02.2022	BLAPL-7109/2021	B.R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-41)
55	5727/2022	16.02.2022	BLAPL-7109/2021	B.R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-41)
56	5728/2022	16.02.2022	WP (C) - 13059/2004	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-41)
57	5729/2022	16.02.2022	ABLAPL-1627/2020	BHARATI DASH	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-41)
58	5730/2022	16.02.2022	BLAPL-7099/2021	J. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-41)

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59	5731/2022	16.02.2022	ABLAPL-1622/2020	N.K.LENKA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-41)
60	5732/2022	16.02.2022	WP (C) - 13059/2004	S.S.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-02-14			(Se at No-41)
61	5733/2022	16.02.2022	BLAPL-6772/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-41)
62	5734/2022	16.02.2022	ABLAPL-1620/2020	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-41)
63	5735/2022	16.02.2022	BLAPL-6390/2021	SUBRATA PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-41)
64	5736/2022	16.02.2022	WP (C) - 9119/2007	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-41)
65	5737/2022	16.02.2022	ABLAPL-1617/2020	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-41)
66	5738/2022	16.02.2022	CRLMP-226/2022	P.K. PATRI	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		WRIT BRANCH-5	(Se at No-22)
67	5739/2022	16.02.2022	WP (C) - 20558/2010	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2022-02-14			(Se at No-22)
68	5740/2022	16.02.2022	ABLAPL-1613/2020	B.S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-22)
69	5741/2022	16.02.2022	CRLMP-226/2022	P.K. PATRI	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		WRIT BRANCH-5	(Se at No-22)
70	5742/2022	16.02.2022	CRLREV-63/2022	B. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		CRIMINAL REVISION	(Se at No-1)
71	5743/2022	16.02.2022	ABLAPL-1612/2020	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at

			20							No-1)
72	5744/2022	16.02.2022	WP (C) - 12748/2020	H.K.MAHALIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No-1)
73	5745/2022	16.02.2022	CRLA-681/2021	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-02-14			(Seat No-1)
74	5746/2022	16.02.2022	ABLAPL-1609/2020	P.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-1)
75	5747/2022	16.02.2022	WP (C) - 6509/2008	H.K.MAHALIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-1)
76	5748/2022	16.02.2022	WP (C) - 39995/2021	J. D. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
77	5749/2022	16.02.2022	ABLAPL-1607/2020	K.P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-115)
78	5750/2022	16.02.2022	WP (C) - 12623/2010	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-115)
79	5751/2022	16.02.2022	WP (C) - 14555/2006	P.K.MOHANTY	C.O.	CH	Order Dtd. 2022-02-14			(Seat No-115)
80	5752/2022	16.02.2022	ABLAPL-1606/2020	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-115)
81	5753/2022	16.02.2022	ABLAPL-1520/2020	S.CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-115)
82	5754/2022	16.02.2022	ABLAPL-1504/20	A.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat)

			20							No-115)
83	5755/2022	16.02.2022	ABLAPL-1511/2020	P.C.SEJPA DA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
84	5756/2022	16.02.2022	ABLAPL-1600/2020	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
85	5757/2022	16.02.2022	ABLAPL-1583/2020	R.SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
86	5758/2022	16.02.2022	ABLAPL-1594/2020	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
87	5759/2022	16.02.2022	ABLAPL-1591/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
88	5760/2022	16.02.2022	ABLAPL-1592/2020	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
89	5761/2022	16.02.2022	ABLAPL-1589/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
90	5762/2022	16.02.2022	ABLAPL-1583/2020	T.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-115)
91	5763/2022	16.02.2022	ABLAPL-1551/2020	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-115)
92	5764/2022	16.02.2022	WP (C) - 4019/2010	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14		WRIT BRANCH-1	(Se at No-30)

93	5765/ 2022	16.02.2 022	ABLAPL- 1562/20 20	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 30)
94	5766/ 2022	16.02.2 022	ABLAPL- 1547/20 20	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No- 30)
95	5767/ 2022	16.02.2 022	WP (C) - 39198/2 021	G.K.NANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(Se at No- 30)
96	5768/ 2022	16.02.2 022	ABLAPL- 1527/20 20	MANOJ KUMAR PANI	C.O.	COURT NO. 19	Order Dtd. 2022-02-15			(Se at No- 30)
97	5769/ 2022	16.02.2 022	WP (C) - 11905/2 009	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-02-14			(Se at No- 30)
98	5770/ 2022	16.02.2 022	ABLAPL- 1519/20 20	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 30)
99	5771/ 2022	16.02.2 022	WP (C) - 19775/2 009	S.C. DASH	C.O.	COURT NO. 17	Order Dtd. 2022-02-14			(Se at No- 30)
10 0	5772/ 2022	16.02.2 022	ABLAPL- 1516/20 20	BISWARANJ AN DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 30)
10 1	5773/ 2022	16.02.2 022	ABLAPL- 1633/20 20	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No- 30)
10 2	5774/ 2022	16.02.2 022	WP (C) - 2266/20 22	S.SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Se at No- 30)
10 3	5775/ 2022	16.02.2 022	ABLAPL- 816/202 0	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 30)
10 4	5776/ 2022	16.02.2 022	WP (C) - 849/202 2	P.K. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(Se at No- 30)
10 5	5777/ 2022	16.02.2 022	ABLAPL- 17101/2 019	SAMBEET PATTANAYA K	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-

										30)
10	5778/ 2022	16.02.2 022	WP (C) - 27528/2 021	P.C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(Se at No- 30)
10	5779/ 2022	16.02.2 022	ABLAPL- 1297/20 20	ASUTOSH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Se at No- 30)
10	5780/ 2022	16.02.2 022	WP (C) - 7441/20 13	R.K.MOHAB HOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(Se at No- 30)
10	5781/ 2022	16.02.2 022	CONTC- 7172/20 21	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-02			(Se at No- 30)
11	5782/ 2022	16.02.2 022	WP (C) - 3817/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANC H-3	(Se at No- 33)
11	5783/ 2022	16.02.2 022	WP (C) - 4382/20 20	N. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(Se at No- 33)
11	5784/ 2022	16.02.2 022	WP (C) - 6083/20 09	P.K. LENKA	C.O.	IN CHAMB ERS	Order Dtd. 2022-02-14			(Se at No- 33)
11	5785/ 2022	16.02.2 022	WP (C) - 3934/20 22	BIDYADHAR MANSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 33)
11	5786/ 2022	16.02.2 022	WP (C) - 12040/2 021	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 33)
11	5787/ 2022	16.02.2 022	WP (C) - 21819/2 019	LALATENDU RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 33)
11	5788/ 2022	16.02.2 022	WP (C) - 4547/20 22	PRAVAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No- 33)
11	5789/ 2022	16.02.2 022	WP (C) - 4569/20 20	R. K. MAHABHOI	C.O.	COURT NO. 8	Order Dtd. 2020-02-11			(Se at No- 33)
11	5790/ 2022	16.02.2 022	WPC (OAC) -	M. R. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-15			(Se at

			2040/2011			OLD				No-33)
11	5791/2022	16.02.2022	WPC (OAC) - 4743/2011	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5792/2022	16.02.2022	WPC (OAC) - 1632/2011	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5793/2022	16.02.2022	ABLAPL-777/2022	NANTU DAS	GENERAL		Order Dtd. 2022-02-03			(Se at No-33)
12	5794/2022	16.02.2022	WPC (OAC) - 3810/2011	P.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5795/2022	16.02.2022	WPC (OAC) - 1820/2011	P.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5796/2022	16.02.2022	WPC (OAC) - 1819/2011	P.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5797/2022	16.02.2022	WPC (OAC) - 4745/2011	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5798/2022	16.02.2022	WPC (OAC) - 3808/2011	P.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5799/2022	16.02.2022	WPC (OAC) - 4747/2011	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5800/2022	16.02.2022	WPC (OAC) - 3809/2011	P.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
12	5801/2022	16.02.2022	WPC (OAC) - 4748/2011	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
13	5802/2022	16.02.2022	WPC (OAC) - 3264/2011	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-33)
13	5803/	16.02.2	WPC (OAC)	ARUN	C.O.	COURT	Order Dtd.			(Se

1	2022	022) - 4741/20 11	KUMAR JATI		NO. 3 OLD	2022-02-15			at No- 33)
13	5804/ 2	2022	16.02.2 022	WPC (OAC) - 4739/20 11	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		(Se at No- 33)
13	5805/ 3	2022	16.02.2 022	WP (C) - 3943/20 22	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		(Se at No- 33)
13	5806/ 4	2022	16.02.2 022	WP (C) - 40596/2 021	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		(Se at No- 33)
13	5807/ 5	2022	16.02.2 022	WP (C) - 4478/20 22	L.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15	WRIT BRANC H-7	(Se at No- 44)
13	5808/ 6	2022	16.02.2 022	WP (C) - 14164/2 014	A.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		(Se at No- 44)
13	5809/ 7	2022	16.02.2 022	WP (C) - 24552/2 012	P.K. MOHAN TY	C.O.	COURT NO. 5	Order Dtd. 2022-02-15		(Se at No- 44)
13	5810/ 8	2022	16.02.2 022	WP (C) - 4012/20 13	P. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-02-14		(Se at No- 44)
13	5811/ 9	2022	16.02.2 022	WP (C) - 11556/2 012	S.J. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-02-15		(Se at No- 44)
14	5812/ 0	2022	16.02.2 022	WP (C) - 4496/20 22	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14		(Se at No- 44)
14	5813/ 1	2022	16.02.2 022	WP (C) - 4496/20 22	J. C. BARAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14		(Se at No- 44)
14	5814/ 2	2022	16.02.2 022	WP (C) - 4497/20 22	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14		(Se at No- 44)
14	5815/ 3	2022	16.02.2 022	WP (C) - 37169/2 021	BIDYADHAR MANASINGH	C.O.	COURT NO. 24	Order Dtd. 2022-02-14		(Se at No- 44)

14	5816/2022	16.02.2022	WP (C) - 4497/2022	J. C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-44)
14	5817/2022	16.02.2022	WP (C) - 4498/2022	J. C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-44)
14	5818/2022	16.02.2022	WP (C) - 4498/2022	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No-44)
14	5819/2022	16.02.2022	RSA-107/2019	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14		SECOND APPEAL	(Seat No-5)
14	5820/2022	16.02.2022	RSA-6/2022	P.N.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-02-14		SECOND APPEAL	(Seat No-1)
14	5821/2022	16.02.2022	FAO-161/2021	K.C.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
15	5822/2022	16.02.2022	FAO-161/2021	R. K. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
15	5823/2022	16.02.2022	BLAPL-10147/2021	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No-1)
15	5824/2022	16.02.2022	BLAPL-4402/2021	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-02-15			(Seat No-1)
15	5825/2022	16.02.2022	WP (C) - 31739/2011	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-1)
15	5826/2022	16.02.2022	BLAPL-2246/2021	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-02-15			(Seat No-1)
15	5827/2022	16.02.2022	WP (C) - 4573/2022	B.N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-02-15		WRIT BRANCH-8	(Seat No-41)
15	5828/2022	16.02.2022	MACA-253/2021	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2022-02-14			(Seat No-

										41)
15	5829/ 2022	16.02.2 022	MACA- 253/202 1	RAJA DAS	C.O.	COURT NO. 23	Order Dtd. 2022-02-14			(Se at No- 41)
15	5830/ 2022	16.02.2 022	WP (C) - 39236/2 021	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No- 41)
15	5831/ 2022	16.02.2 022	MACA- 252/202 1	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2022-02-14			(Se at No- 41)
16	5832/ 2022	16.02.2 022	WP (C) - 4010/20 22	P.K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No- 41)
16	5833/ 2022	16.02.2 022	MACA- 252/202 1	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-02-14			(Se at No- 41)
16	5834/ 2022	16.02.2 022	MACA- 538/201 9	P. K. PARIDA	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Se at No- 41)
16	5835/ 2022	16.02.2 022	WP (C) - 4890/20 16	B.R. SENAPATI	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Se at No- 41)
16	5836/ 2022	16.02.2 022	WP (C) - 32929/2 021	N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No- 41)
16	5837/ 2022	16.02.2 022	MACA- 538/201 9	RAJAT DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Se at No- 41)
16	5838/ 2022	16.02.2 022	MACA- 644/202 0	P. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-02-14			(Se at No- 41)
16	5839/ 2022	16.02.2 022	WP (C) - 4890/20 16	P.C. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Se at No- 41)
16	5840/ 2022	16.02.2 022	WP (C) - 33888/2 021	N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No- 41)
16	5841/ 2022	16.02.2 022	MACA- 150/202	S. K. SINGH	C.O.	COURT NO.	Order Dtd. 2022-02-14			(Se at

			1			23				No-41)
17	5842/0	2022	16.02.2022	MACA-150/2021	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-02-14		(Se at No-41)
17	5843/1	2022	16.02.2022	CONTC (C PC) - 79/2019	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Se at No-41)
17	5844/2	2022	16.02.2022	WP (C) - 1009/2022	B. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-02-11		(Se at No-41)
17	5845/3	2022	16.02.2022	CONTC (C PC) - 47/2019	C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Se at No-41)
17	5846/4	2022	16.02.2022	WP (C) - 2614/2022	G. S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-15		(Se at No-41)
17	5847/5	2022	16.02.2022	WP (C) - 3864/2022	S.PATNAIK	C.O.	COURT NO. 24	Order Dtd. 2022-02-14	WRIT BRANCH-3	(Se at No-33)
17	5848/6	2022	16.02.2022	CONTC (C P) - 474/2017	D. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Se at No-33)
17	5849/7	2022	16.02.2022	WP (C) - 41963/2021	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(Se at No-33)
17	5850/8	2022	16.02.2022	WP (C) - 4077/2022	ANIMA KUMARI DEI	C.O.	COURT NO. 24	Order Dtd. 2022-02-14	WRIT BRANCH-6	(Se at No-24)
17	5851/9	2022	16.02.2022	WP (C) - 41965/2021	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(Se at No-24)
18	5852/0	2022	16.02.2022	ABLAPL-8062/2020	C.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Se at No-24)
18	5853/1	2022	16.02.2022	WP (C) - 41971/2021	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(Se at No-24)
18	5854/	2022	16.02.2022	WP (C) -	A.K.	C.O.	COURT	Order Dtd.		(Se

2	2022	022	41976/2021	NAYAK		NO. 1	2022-02-15			at No-24)
183	5855/2022	16.02.2022	WP (C) - 40356/2021	S.K.SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-24)
184	5856/2022	16.02.2022	CRLMP-1955/2021	R.K.ROUTARAY	C.O.	COURT NO. 9	Order Dtd. 2022-02-14		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
185	5857/2022	16.02.2022	WP (C) - 41979/2021	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-109)
186	5858/2022	16.02.2022	WP (C) - 40357/2021	S.K.SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-109)
187	5859/2022	16.02.2022	WP (C) - 41981/2021	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-109)
188	5860/2022	16.02.2022	WP (C) - 7114/2021	PARSURAM PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Se at No-109)
189	5861/2022	16.02.2022	WP (C) - 40358/2021	S.K.SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-109)
190	5862/2022	16.02.2022	CRLMC-293/2021	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Se at No-109)
191	5863/2022	16.02.2022	CRLMC-2585/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRMIN AL MISC-2	(Se at No-15)
192	5864/2022	16.02.2022	OJC-4319/1995	MOHAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Se at No-15)

19	5865/2022	16.02.2022	WP (C) - 24322/2021	K.C.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Se at No-15)
19	5866/2022	16.02.2022	WP (C) - 3989/2022	P.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-15)
19	5867/2022	16.02.2022	WP (C) - 2414/2009	ANIL SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Se at No-15)
19	5868/2022	16.02.2022	WP (C) - 3168/2022	K C SAMAL	GENERAL		Order Dtd. 2022-02-15			(Se at No-15)
19	5869/2022	16.02.2022	WP (C) - 41051/2021	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-15)
19	5870/2022	16.02.2022	WP (C) - 3204/2022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-15)
19	5871/2022	16.02.2022	WP (C) - 32337/2021	L D PANDA	GENERAL		Order Dtd. 2021-11-03			(Se at No-15)
20	5872/2022	16.02.2022	WP (C) - 32335/2021	L D PANDA	GENERAL		Order Dtd. 2021-11-03			(Se at No-15)
20	5873/2022	16.02.2022	WP (C) - 3242/2022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-15)
20	5874/2022	16.02.2022	WP (C) - 3238/2022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-15)
20	5875/2022	16.02.2022	BLAPL-11502/2021	MADAN DAS	GENERAL		Order Dtd. 2022-02-09			(Se at No-15)
20	5876/2022	16.02.2022	WP (C) - 3214/2022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-15)
20	5877/2022	16.02.2022	RVWPET-249/2015	S P SETHY	GENERAL		Entire Order			(Se at No-15)

										15)
20	5878/ 2022	16.02.2 022	WP (C) - 3212/20 22	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 15)
20	5879/ 2022	16.02.2 022	WP (C) - 3210/20 22	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 15)
20	5880/ 2022	16.02.2 022	ABLAPL- 16343/2 017	R K MALLICK	GENE RAL		Order Dtd. 2017-10-26		CRMIN AL MISC- 2	(Se at No- 10)
20	5881/ 2022	16.02.2 022	WP (C) - 3209/20 22	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 10)
21	5882/ 2022	16.02.2 022	WP (C) - 3207/20 22	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 10)
21	5883/ 2022	16.02.2 022	CONTC (C PC) - 419/201 1	P K MOHANTY	GENE RAL		Affidavit		OF O.A NO 2930/ 2010	(Se at No- 10)
21	5884/ 2022	16.02.2 022	ABLAPL- 15177/2 021	S K PATTNAIK	GENE RAL		Order Dtd. 2021-12-15			(Se at No- 10)
21	5885/ 2022	16.02.2 022	WP (C) - 3206/20 22	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No- 10)
21	5886/ 2022	16.02.2 022	CRLMP- 2133/20 21	BISWAJIT PARIDA	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No- 10)
21	5887/ 2022	16.02.2 022	CRLMP- 2133/20 21	P.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No- 10)
21	5888/ 2022	16.02.2 022	CRLMP- 157/202 2	B.R.MOHAN TY	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No- 10)
21	5889/ 2022	16.02.2 022	CRLMP- 2399/20 21	P.K.BEHER A	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No- 10)
21	5890/ 2022	16.02.2 022	CRLMP-	M.R.	C.O.	COURT	Order Dtd.			(Se

8	2022	022	112/2022	SAHOO		NO. 25	2022-02-14			at No-10)
219	5891/2022	16.02.2022	CRLMP-232/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-10)
220	5892/2022	16.02.2022	CRLMP-230/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-10)
221	5893/2022	16.02.2022	CRLMP-231/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-10)
222	5894/2022	16.02.2022	MACA-854/2007	MOTILAL MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-02-10			(Se at No-10)
223	5895/2022	16.02.2022	RVWPET-2/2015	S.K.SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-02-15		CIVIL REVISION	(Se at No-1)
224	5896/2022	16.02.2022	RVWPET-2/2015	S.K.SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-02-15		CIVIL REVISION	(Se at No-1)
225	5897/2022	16.02.2022	MATA-12/2022	S.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-02-14		FIRST APPEAL	(Se at No-1)
226	5898/2022	16.02.2022	MATA-18/2020	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14			(Se at No-1)
227	5899/2022	16.02.2022	MATA-18/2020	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14			(Se at No-1)
228	5900/2022	16.02.2022	MATA-173/2019	M/S.A.K.S ARANGI	C.O.	DR (J)	Order Dtd. 2022-02-14			(Se at No-1)
229	5901/2022	16.02.2022	BLAPL-1114/2022	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(Se at No-1)
230	5902/2022	16.02.2022	WP (C) - 2165/2022	RANJIT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-1)

23	5903/2022	16.02.2022	BLAPL-10766/2021	R.K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2022-02-15			(Seat No-1)
23	5904/2022	16.02.2022	BLAPL-1017/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5905/2022	16.02.2022	BLAPL-1164/2022	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5906/2022	16.02.2022	BLAPL-1155/2022	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5907/2022	16.02.2022	BLAPL-1141/2022	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5908/2022	16.02.2022	BLAPL-1162/2022	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5909/2022	16.02.2022	BLAPL-1096/2022	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5910/2022	16.02.2022	BLAPL-1156/2022	G.JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
23	5911/2022	16.02.2022	BLAPL-1158/2022	P.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
24	5912/2022	16.02.2022	BLAPL-1159/2022	A.K.RANA	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
24	5913/2022	16.02.2022	ABLAPL-11815/2020	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
24	5914/2022	16.02.2022	ABLAPL-11606/2020	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
24	5915/2022	16.02.2022	ABLAPL-11684/2020	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)

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24	5916/2022	16.02.2022	ABLAPL-11634/2020	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2020-11-04			(Seat No-1)
24	5917/2022	16.02.2022	ABLAPL-11690/2020	P.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
24	5918/2022	16.02.2022	ABLAPL-11616/2020	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
24	5919/2022	16.02.2022	ABLAPL-11485/2020	G. JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-1)
24	5920/2022	16.02.2022	ABLAPL-11762/2020	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-1)
24	5921/2022	16.02.2022	BLAPL-11400/2021	SIDHANT PADHI	C.O.	COURT NO. 23	Order Dtd. 2022-03-03	CRMINAL MISC-2		(Seat No-15)
25	5922/2022	16.02.2022	BLAPL-11341/2021	SIDHARTH PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14	CRMINAL MISC-2		(Seat No-15)
25	5923/2022	16.02.2022	BLAPL-9842/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-15)
25	5924/2022	16.02.2022	ABLAPL-11742/2020	L.ACHARI	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-15)
25	5925/2022	16.02.2022	BLAPL-9906/2021	S. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-02-14			(Seat No-15)
25	5926/2022	16.02.2022	ABLAPL-11506/2020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No-15)
25	5927/2022	16.02.2022	BLAPL-9906/2021	S. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-02-14			(Seat No-15)
25	5928/2022	16.02.2022	CRLMA-4/2022	JAYADEBA BEHERA	C.O.	COURT NO.	Order Dtd. 2022-02-14			(Seat)

						11				No-15)
25	5929/2022	16.02.2022	ABLAPL-12019/2020	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-15)
25	5930/2022	16.02.2022	ABLAPL-12279/2020	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-15)
25	5931/2022	16.02.2022	ABLAPL-12191/2020	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-14		CRIMINAL MISC-1	(Se at No-1)
26	5932/2022	16.02.2022	WP (C) - 21317/2020	DURGA PATTNAIK	GENERAL		Order Dtd. 2021-09-09			(Se at No-1)
26	5933/2022	16.02.2022	CONTC-1267/2020	M. R. ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-15			(Se at No-1)
26	5934/2022	16.02.2022	WP (C) - 35168/2021	MAHESWAR JATI	C.O.	COURT NO. 3	Order Dtd. 2022-02-14		WRIT BRANCH (DIVISION BENCH)	(Se at No-106)
26	5935/2022	16.02.2022	WP (C) - 4164/2022	MOHAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANCH (DIVISION BENCH)	(Se at No-118)
26	5936/2022	16.02.2022	WP (C) - 27407/2021	L.D. SAHOO-A	C.O.	COURT NO. 3	Order Dtd. 2022-02-15			(Se at No-118)
26	5937/2022	16.02.2022	WP (C) - 3369/2022	RABI SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
26	5938/2022	16.02.2022	WP (C) - 3369/2022	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANCH (DIVI	(Se at No-109)

									SION BENCH))
26 7	5939/ 2022	16.02.2 022	WP (C) - 3313/20 22	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
26 8	5940/ 2022	16.02.2 022	WP (C) - 3313/20 22	NANDA KISHORE ROUT	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
26 9	5941/ 2022	16.02.2 022	CMP- 1154/20 19	A.K.ROUL	C.O.	COURT NO. 22	Order Dtd. 2022-02-15		WRIT BRANC H-4	(Se at No- 27)
27 0	5942/ 2022	16.02.2 022	OJC- 10973/2 000	S.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 27)
27 1	5943/ 2022	16.02.2 022	WP (C) - 3493/20 09	M.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15		WRIT BRANC H-6	(Se at No- 35)
27 2	5944/ 2022	16.02.2 022	WP (C) - 3825/20 22	BANABIHAR I RAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 35)
27 3	5945/ 2022	16.02.2 022	WP (C) - 4068/20 22	J.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 35)
27 4	5946/ 2022	16.02.2 022	WP (C) - 4404/20 22	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 35)
27 5	5947/ 2022	16.02.2 022	WP (C) - 4605/20 22	A.K.MISHR A	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 35)
27 6	5948/ 2022	16.02.2 022	WP (C) - 39952/2 021	NIRANJAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No- 35)
27 7	5949/ 2022	16.02.2 022	WP (C) - 1064/20 22	L.D. PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-

										35)
27	5950/2022	16.02.2022	CMP-106/2022	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-35)
27	5951/2022	16.02.2022	CONTC (CPC) - 26/2018	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Se at No-35)
28	5952/2022	16.02.2022	CONTC (CPC) - 455/2017	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Se at No-35)
28	5953/2022	16.02.2022	WPC (OAC) - 1779/2015	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-35)
28	5954/2022	16.02.2022	WPC (OAC) - 522/2007	P.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-35)
28	5955/2022	16.02.2022	CMAPL-376/2021	B.K.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-35)
28	5956/2022	16.02.2022	CONTC-939/2022	B.K.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-35)
28	5957/2022	16.02.2022	OJC-17012/2001	M NAYAK	GENERAL		Order Dtd. 2014-04-03		WRIT BRANCH-6	(Se at No-35)
28	5958/2022	16.02.2022	BLAPL-6692/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-35)
28	5959/2022	16.02.2022	BLAPL-6138/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-35)
28	5960/2022	16.02.2022	BLAPL-6079/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-35)
28	5961/2022	16.02.2022	BLAPL-5987/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-35)
29	5962/2022	16.02.2022	BLAPL-5821/2021	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2022-02-14			(Se at

			21			25				No-35)
29	5963/2022	16.02.2022	ABLAPL-16343/2017	R.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		CRMINAL MISC-2	(Seat No-10)
29	5964/2022	16.02.2022	CRLMP-135/2022	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-10)
29	5965/2022	16.02.2022	WP (C) - 1096/2015	N SWAIN	GENERAL		Order Dtd. 2015-02-24		WRIT BRANCH-7	(Seat No-44)
29	5966/2022	16.02.2022	CRLA-770/2021	BIKRAM BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMINAL APPEAL	(Seat No-1)
29	5967/2022	16.02.2022	ABLAPL-1608/2020	R.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-1)
29	5968/2022	16.02.2022	ABLAPL-1585/2020	G.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-1)
29	5969/2022	16.02.2022	ABLAPL-1317/2020	B.R. DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No-1)
29	5970/2022	16.02.2022	ABLAPL-1517/2020	B.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-1)
29	5971/2022	16.02.2022	ABLAPL-1513/2020	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-1)
30	5972/2022	16.02.2022	ABLAPL-1510/2020	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-1)
30	5973/2022	16.02.2022	ABLAPL-1624/2020	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-1)
30	5974/2022	16.02.2022	ABLAPL-1637/2020	B.B. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-1)
30	5975/	16.02.2022	WP (C) -	J.K.MISHR	C.O.	COURT	Order Dtd.			(Se

3	2022	022	2769/2022	A (2)		NO. 1	2022-02-10			at No-1)
304	5976/2022	16.02.2022	WP (C) - 2840/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-10			(Se at No-1)
305	5977/2022	16.02.2022	WP (C) - 41975/2021	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Se at No-1)
306	5978/2022	16.02.2022	WP (C) - 31980/2021	BISHNU PRIYA PANI	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Se at No-1)
307	5979/2022	16.02.2022	CRLMP-68/2022	A.K.ACHAR YA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-1)
308	5980/2022	16.02.2022	CRLMP-69/2022	A.K.ACHAR YA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-1)
309	5981/2022	16.02.2022	BLAPL-639/2022	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-1)
310	5982/2022	16.02.2022	CRLMP-70/2022	A.K.ACHAR YA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-1)
311	5983/2022	16.02.2022	CRLMP-71/2022	A.K.ACHAR YA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-1)
312	5984/2022	16.02.2022	CRLMP-72/2022	A.K.ACHAR YA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-1)
313	5985/2022	16.02.2022	CRLMP-73/2022	A.K.ACHAR YA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Se at No-1)
314	5986/2022	16.02.2022	CRLMP-92/2022	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-1)
315	5987/2022	16.02.2022	CRLMP-191/2022	T.K.J. SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-1)

31	5988/2022	16.02.2022	WP (C) - 7148/2021	S.MOHARAN A	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Se at No-1)
31	5989/2022	16.02.2022	ABLAPL-3304/2020	ASHOK KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-1)
31	5990/2022	16.02.2022	BLAPL-10883/2021	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Se at No-1)
31	5991/2022	16.02.2022	CRLA-217/2020	S.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-14		CRIMINAL APPEAL	(Se at No-1)
32	5992/2022	16.02.2022	CRLA-87/2022	A.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-14		CRIMINAL APPEAL	(Se at No-3)
32	5993/2022	16.02.2022	CRLA-91/2022	B.R.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-14		CRIMINAL APPEAL	(Se at No-3)
32	5994/2022	16.02.2022	CRLA-562/2021	S.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-14		CRIMINAL APPEAL	(Se at No-1)
32	5995/2022	16.02.2022	JCRLA-30/2015	S.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-06			(Se at No-1)
32	5996/2022	16.02.2022	WP (C) - 3205/2022	J.P.KAR	C.O.	COURT NO. 9	Order Dtd. 2022-02-14			(Se at No-1)
32	5997/2022	16.02.2022	CRLA-576/2021	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Se at No-1)
32	5998/2022	16.02.2022	BLAPL-10981/2021	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-1)
32	5999/2022	16.02.2022	WP (C) - 38865/2021	PARSURAM PANDA	GENERAL		Order Dtd. 2022-01-03Petition, Annexure,	I A		(Se at No-1)
32	6000/2022	16.02.2022	BLAPL-11039/2021	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-1)

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329	6001/2022	16.02.2022	BLAPL-11302/2021	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Seat No-1)
330	6002/2022	16.02.2022	BLAPL-9881/2021	N.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No-1)
331	6003/2022	16.02.2022	BLAPL-10004/2021	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
332	6004/2022	16.02.2022	BLAPL-10068/2021	A.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-1)
333	6005/2022	16.02.2022	BLAPL-890/2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-15		CRIMINAL MISC-3	(Seat No-4)
334	6006/2022	16.02.2022	BLAPL-1095/2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-15		CRIMINAL MISC-2	(Seat No-16)
335	6007/2022	16.02.2022	BLAPL-1140/2022	B.G.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-16)
336	6008/2022	16.02.2022	BLAPL-1145/2022	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-16)
337	6009/2022	16.02.2022	BLAPL-1153/2022	S.MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-16)
338	6010/2022	16.02.2022	BLAPL-1139/2022	R.B.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-16)
339	6011/2022	16.02.2022	BLAPL-1143/2022	D.K.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-16)
340	6012/2022	16.02.2022	BLAPL-1152/2022	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Seat No-16)
341	6013/2022	16.02.2022	BLAPL-394/2022	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-02-15			(Seat No-16)

			2			OLD				No-16)
34	6014/2022	16.02.2022	BLAPL-390/2022	T.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-16)
34	6015/2022	16.02.2022	BLAPL-962/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Se at No-16)
34	6016/2022	16.02.2022	BLAPL-10912/2021	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-16)
34	6017/2022	16.02.2022	BLAPL-11332/2021	CHINMAYA KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15		CRMIN AL MISC-2	(Se at No-15)
34	6018/2022	16.02.2022	BLAPL-10366/2021	R.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2022-02-15			(Se at No-15)
34	6019/2022	16.02.2022	BLAPL-11286/2021	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-15)
34	6020/2022	16.02.2022	CRLREV-214/2014	S.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Se at No-15)
34	6021/2022	16.02.2022	WPC (OAC) - 3270/2018	BASUDEV BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-15			(Se at No-15)
35	6022/2022	16.02.2022	WPC (OAC) - 106/2010	R.K.MEHER	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(Se at No-15)
35	6023/2022	16.02.2022	WP (C) - 2278/2022	S.K.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No-15)
35	6024/2022	16.02.2022	WP (C) - 2278/2022	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No-15)
35	6025/2022	16.02.2022	MACA-97/2017	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-15)
35	6026/	16.02.2022	WP (C) -	P.N.NAYAK	C.O.	CHIEF	Order Dtd.			(Se

4	2022	022	38412/2021			JUSTICE'S COURT	2022-02-15			at No-15)
355	6027/2022	16.02.2022	WP (C) - 27991/2021	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-15			(Se at No-15)
356	6028/2022	16.02.2022	WP (C) - 3908/2022	DR. BINODA KUMAR MISHRA	C.O.	COURT NO. 9	Order Dtd. 2022-02-15		WRIT BRANCH-4	(Se at No-37)
357	6029/2022	16.02.2022	WPC (OAC) - 3441/2021	M/S R.K. PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-37)
358	6030/2022	16.02.2022	WP (C) - 3905/2022	LOKANATH SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-37)
359	6031/2022	16.02.2022	WP (C) - 3903/2022	L.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-37)
360	6032/2022	16.02.2022	CMP-107/2022	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Se at No-37)
361	6033/2022	16.02.2022	BLAPL-11442/2021	R. B. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-37)
362	6034/2022	16.02.2022	WP (C) - 3885/2022	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		WRIT BRANCH-3	(Se at No-33)
363	6035/2022	16.02.2022	WP (C) - 4365/2022	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-33)
364	6036/2022	16.02.2022	CRLA-337/2020	P.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2022-02-08			(Se at No-33)
365	6037/2022	16.02.2022	BLAPL-7752/2021	N.K.SATAPATAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-33)
366	6038/2022	16.02.2022	WP (C) - 4147/2022	S.K.PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		WRIT BRANCH-1	(Se at No-30)

36	6039/2022	16.02.2022	WP (C) - 15314/2021	A.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15		WRIT BRANCH-4	(Serial No-37)
36	6040/2022	16.02.2022	WP (C) - 4409/2022	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Serial No-37)
36	6041/2022	16.02.2022	WP (C) - 2616/2022	J.J.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		WRIT BRANCH-8	(Serial No-43)
37	6042/2022	16.02.2022	WP (C) - 9439/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Serial No-43)
37	6043/2022	16.02.2022	WP (C) - 3877/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Serial No-43)
37	6044/2022	16.02.2022	CONTC-3272/2021	B.K.PATI	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Serial No-43)
37	6045/2022	16.02.2022	WP (C) - 2982/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-02-15		WRIT BRANCH-5	(Serial No-23)
37	6046/2022	16.02.2022	CONTC-938/2022	P.K. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Serial No-23)
37	6047/2022	16.02.2022	CRLREV-845/2014	J.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-15		CRIMINAL REVISION	(Serial No-2)
37	6048/2022	16.02.2022	CONTC-910/2022	TRILOCHAN BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Serial No-2)
37	6049/2022	16.02.2022	CRLMC-1506/2020	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-11		CRIMINAL MISC-2	(Serial No-17)
37	6050/2022	16.02.2022	CONTC-911/2022	TRILOCHAN BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Serial No-17)
37	6051/2022	16.02.2022	WPC (OAC) - 3421/20	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Serial No-)

			11							17)
380	6052/2022	16.02.2022	WPC (OAC) - 3421/2011	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-17)
381	6053/2022	16.02.2022	WPC (OAC) - 1330/2008	P. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Se at No-17)
382	6054/2022	16.02.2022	WPC (OAC) - 3240/2011	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Se at No-17)
383	6055/2022	16.02.2022	CMP- 84/2022	K. N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Se at No-17)
384	6056/2022	16.02.2022	WPC (OAC) - 590/2008	GANESH CH JENA	GENERAL		Order Dtd. 2022-01-05			(Se at No-17)
385	6057/2022	16.02.2022	CRLMC- 400/2022	M. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(Se at No-17)
386	6058/2022	16.02.2022	WP (C) - 3511/2014	N K SATAPATHY	GENERAL		Order Dtd. 2019-03-26		WRIT BRANCH-4	(Se at No-27)
387	6059/2022	16.02.2022	ABLAPL- 11411/2020	M.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Se at No-27)
388	6060/2022	16.02.2022	WP (C) - 6779/2015	T BAG	GENERAL		Order Dtd. 2016-01-27		WRIT BRANCH-9	(Se at No-50)
389	6061/2022	16.02.2022	WP (C) - 6779/2015	T BAG	GENERAL		Order Dtd. 2016-01-27		WRIT BRANCH-9	(Se at No-50)
390	6062/2022	16.02.2022	WP (C) - 27073/2019	K SAHOO	GENERAL		Order Dtd. 2020-01-13			(Se at No-50)
391	6063/2022	16.02.2022	BLAPL- 8964/2021	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Se at No-50)
392	6064/2022	16.02.2022	WP (C) - 32658/2	D S PANDA	GENERAL		Order Dtd. 2022-02-10			(Se at

			021							No-50)
39	6065/2022	16.02.2022	WP (C) - 1320/2009	G N PANDA	GENERAL		Vakalatnama		WRIT BRANCH-8	(Seat No-29)
39	6066/2022	16.02.2022	WP (C) - 4168/2022	ARTATRANA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		WRIT BRANCH-1	(Seat No-30)
39	6067/2022	16.02.2022	WP (C) - 10793/2020	G N PANDA	GENERAL		Vakalatnama		WRIT BRANCH-8	(Seat No-43)
39	6068/2022	16.02.2022	WP (C) - 10379/2016	P K MISHRA	GENERAL		Order Dtd. 2022-02-15			(Seat No-43)
39	6069/2022	16.02.2022	WP (C) - 4144/2010	S DASH	GENERAL		Order Dtd. 2011-03-18		WRIT BRANCH-2	(Seat No-7)
39	6070/2022	16.02.2022	WP (C) - 19677/2014	M K MOHANTY	GENERAL		Order Dtd. 2019-02-01		WRIT BRANCH-1	(Seat No-2)
39	6071/2022	16.02.2022	WP (C) - 15168/2014	M K MOHANTY	GENERAL		Order Dtd. 2019-02-01		WRIT BRANCH-10	(Seat No-55)
40	6072/2022	16.02.2022	CONTC (CP) - 225/2012	R.K.MOHABHOI	GENERAL		Order Dtd. 2021-09-28			(Seat No-55)
40	6073/2022	16.02.2022	CRLA-521/2021	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-02-15			(Seat No-55)
40	6074/2022	16.02.2022	CONTC-417/2022	V.R.BEHERA	GENERAL		Order Dtd. 2022-02-09			(Seat No-55)
40	6075/2022	16.02.2022	CMP-657/2021	J.R.KAR	GENERAL		Order Dtd. 2021-12-23			(Seat No-55)
40	6076/2022	16.02.2022	WPC (OAC) - 1322/2011	L SAHOO	GENERAL		Order Dtd. 2022-02-11			(Seat No-55)
40	6077/	16.02.2022	WP (C) -	D.SWAIN	GENERAL		Order Dtd.		WRIT	(Se

5	2022	022	22715/2013		RAL		2014-01-24		BRANCH-1	at No-3)
406	6078/2022	16.02.2022	CONTC-439/2022	L SAHOO	GENERAL		Order Dtd. 2022-02-09			(Se at No-3)
407	6079/2022	16.02.2022	WP (C) - 3505/2014	R.K.JENA	GENERAL		Order Dtd. 2019-08-13			(Se at No-3)
408	6080/2022	16.02.2022	STREV-6/2005	I.PANDA	GENERAL		Order Dtd. 2021-10-26			(Se at No-3)
409	6081/2022	16.02.2022	STREV-26/2010	I.PANDA	GENERAL		Order Dtd. 2021-10-26			(Se at No-3)
410	6082/2022	16.02.2022	STREV-25/2010	I.PANDA	GENERAL		Order Dtd. 2021-10-26			(Se at No-3)
411	6083/2022	16.02.2022	RSA-118/2015	P N BEHERA	GENERAL		Last Order	LEGAL HEIR AND EXT.11	SECOND APPEAL	(Se at No-5)
412	6084/2022	16.02.2022	RSA-12/2004	P.K.NAYAK	GENERAL		Entire Order		SECOND APPEAL	(Se at No-7)
413	6085/2022	16.02.2022	WP (C) - 41763/2021	N.K.SATAPATAY	GENERAL		Order Dtd. 2022-01-31			(Se at No-7)
414	6086/2022	16.02.2022	WP (C) - 7442/2020	K.SAHOO	GENERAL		Order Dtd. 2020-03-03			(Se at No-7)
415	6087/2022	16.02.2022	WP (C) - 3655/2022	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
416	6088/2022	16.02.2022	WP (C) - 3655/2022	A.K.ACHARYA	C.O.	COURT NO. 3	Order Dtd. 2022-02-15		WRIT BRANCH (DIVISION)	(Se at No-113)

									BENCH)	
41	6089/ 7 2022	16.02.2 022	MACA- 623/201 2	RAJAT DAS	GENE RAL		Order Dtd. 2021-12-08			(Se at No- 113)
41	6090/ 8 2022	16.02.2 022	BLAPL- 535/202 2	MK SWAIN	GENE RAL		Order Dtd. 2022-02-02			(Se at No- 113)
41	6091/ 9 2022	16.02.2 022	OJC- 9087/19 97	P K DASH	GENE RAL		Order Dtd. 2019-04-10		WRIT BRANC H-4	(Se at No- 17)
42	6092/ 0 2022	16.02.2 022	SAO- 1/2015	P CH MOHANTY	GENE RAL		Order Dtd. 2016-05-20		SECON D APPEA L	(Se at No- 5)
42	6093/ 1 2022	16.02.2 022	CRLMC- 42/2022	SK SAMIM	GENE RAL		Order Dtd. 2022-01-12			(Se at No- 5)
42	6094/ 2 2022	16.02.2 022	CMAPL- 1/2022	R K MAHABHOI	GENE RAL		Order Dtd. 2022-01-31			(Se at No- 5)
42	6095/ 3 2022	16.02.2 022	MACA- 790/201 6	D J NAYAK	GENE RAL		Order Dtd. 2021-11-10			(Se at No- 5)
42	6096/ 4 2022	16.02.2 022	ABLAPL- 11268/2 021	B BEHERA	GENE RAL		Order Dtd. 2021-11-12			(Se at No- 5)

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